

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-05/2007/8542/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the 13th October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. JJA(M)/3697/2023, dtd. 07.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the morning of 14.10.2023, till the morning of 30.10.2023**, as prayed for. Further, the Chief Judicial Magistrate, Majuli, and in his absence, the Sub Divisional Judicial Magistrate, Majuli will remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-05/2007/8543-8544/A, dated 13.10.2023

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

13/10/23

REGISTRAR (VIGILANCE)